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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

SHRI B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 03/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	613471	DEL-T-3709	M/S. SATISH CHANDRA PRAHLAD NARIAN. V/S. M/S. VIJAY CHEMICALS.	M/S. TAJ TRADE MARK PVT LTD.(AGRA). V/S. M/S. SURESH & CO.(MUMBAI).
2	652979	155785	M/S. MAX SWITCHGEAR PVT LTD. V/S. M/S. HOME BOX OFFICE, INC	M/S. MADAMSER & CO (DELHI). V/S. M/S. LALL & SETHI (DELHI).
3	541035	T-395	M/S. ASAM TEA STORE. V/S. M/S. DARSHANLAL ANANDPARAKASH & SONS PVT LTD.	M/S. TRADE MARK REGN SERVICE.(JAIPUR). V/S. M/S. TRADE MARK REGN BUREAU (KOLKATA).



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Fax no. 28032381

Name of Hearing Officer

:

SHRI B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 05/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	602681	DEL-T-2279/57314	M/S. VEER SWADESHI MANUFACTURING CO. V/S. M/S. PRAMOD POHA MILL.	M/S. INDIAN TRADE MARK CO (U.P.). V/S. M/S. PRAMOD POHA MILL.(M.P.)
2	584168	DEL-T-1856/55799	M/S. NARENDRA PRODUCTS. V/S. SHIV KUMAR SHANKARRAO THAKUR, SHRIPAD SHANKARRAO THAKUR, GRISH SHANKARRAO THAKUR, DATTATREYA SHANKARRAO THAKUR, SMT. KALAVATIBAI SHANKARRAO THAKUR.	M/S. DELHI TRADE MARK CO. (DELHI) V/S M/S. W.S. KANE & CO. (MUMBAI).
3	806787	174558	M/S. U.P. BIOTECH. V/S. M/S. BIOSTADT INDIA LTD.	M/S. SHASTRI REGN BUREAU.(U.P.) V/S. M/S. KHAITAN & CO. (DELHI).
4	580102-B	T-4686/105320	M/S. GLORY BAKERS. V/S. M/S. HITKARI FOOD PRODUCTS	M/S. MAHTTA & CO.(PB) V/S. M/S. ASHOKA TRADE MARKS CO. (DELHI).



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Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer : DR.
B.C.RATHORE

(DEPUTY REGISTRAR)

Date: 06/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	570544	DEL-T-1880	M/S. CREMICA INDUSTRIES PVT LTD. V/S. M/S. SHAH-BECTOR & SONS.	M/S. LAW & PRUDENCE. (MUMBA). V/S. M/S. MADAMSER & CO.(DELHI).
2	603347	DEL-T-4363/85134	SHRI. RATAN PODDAR. V/S. M/S. THREE-N-PRODUCTS PVT LTD.	M/S. MADAMSER & CO.(DELHI). V/S. M/S. DELHI TRADE MARK CO. (DELHI)
3	857242	126702	M/S. CASIO KABUSHIKI KAISHA. V/S. M/S. MEX SWITCHGEARS PVT LTD.	M/S. LALL LAHIRI & SALHOTRA.(GURGAON). V/S. M/S. MADAMSER & CO. (DELHI).
4	855759	163871	M/S. POLY MEDICURE LTD. V/S. M/S. EASTERN MEDIKIT LTD.	SHRI. AJAY SAHNI (ADV)(DELHI). V/S. M/S. MADAMSER & CO. (DELHI).



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 07/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	855761	163925	M/S. POLY MEDICURE LTD. V/S. M/S. EASTER MEDIKIT LTD.	SHRI AJAY SAHNI, (ADV)(DELHI). V/S. M/S. MADAMSER & CO. (DELHI).
2	582501	DEL-T- 1633/54971	M/S. KOCHAR BROTHERS RICE MILLS. V/S. M/S. R.T. INTL.	M/S. GROVER & ASSOCIATES.(DELHI). V/S. M/S. R.T. INTL.(MUMBAI)
3	745868	DEL-T- 5084/107879	M/S. E.I. DU PONT DE NEMOURS AND CO. V/S. M/S. JAWA PHARMACEUTICALS (INDIA).	M/S. REMFRY & SAGAR.(GURGAON). V/S. M/S. DELHI TRADE MARK CO.(DELHI)



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 10/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	855791	176547	M/S. SAMUNDER GARMENTS V/S. M/S. SAREEN SPORTS INDUSRTIES.	M/S. MAHTTA & CO. (PB). V/S. M/S. MANGLA REGISTRATION SERVICE.(DELHI).
2	857567	142161	M/S. LOCUS PHARMA (INDIA). V/S. CENTAUR DRUG HOUSE PVT LTD.	M/S. MAHTTA & CO. (PB). V/S M/S. ASIAN PATENT BUREAU. (MUMBAI).
3	593324	T-4514/97253	M/S. AZAD BOOK CENTRE V/S. M/S. AMRIT BANASPATI CO LTD.	M/S. MAHTTA & CO.(PB). V/S. AMARJIT & ASSOCIATES.(DELHI).



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NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 04/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	711925	DEL-T-4477/95163	M/S. SMITHKLINE BEECHAMP P.L.C. V/S M/S.EASTER MEDIKIT LTD.	M/s. ANAND & ANAND (DELHI). V/S MADAMSER & CO.(DELHI).
2	558927	DEL-T-57968	M/S. SHIRV RAM SHANKER BUCKET FACTORY. V/S. M/S. VISHWAKARMA & CO.	M/S. MADAMSER & CO.(DELHI) V/S M/S. S.K. DUTT & CO.(DELHI)



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 12/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	850419	115471	M/S. KUSUM TRADING CO. V/S. M/S. GULF INTERNATIONAL LUBRICANTS.	M/s. KAN AND KRISHME. V/S M/S. ADITYA & ASSOCIATES.
2	851107	142322	M/S. SIRI RAM TELECOM PVT. LTD. V/S. M/S. NIIT LTD.	M/S. SIRI RAM TELECOM PVT. LTD. V/S M/s WORLDWIDE REGISTRATION BUREAU.
3	806788	174560	M/S. U.P. BIOTECH. V/S. M/S. BIOSTADT INDIA LTD.	M/S. SHASTRI REGN BUREAU.(U.P.) V/S. M/S. KHAITAN & CO. (DELHI).
4	807896	137226	BRAKES INTERNATIONAL. V/S. FORWARD AUTO INDUSTRIES.	M/S. THE CALCUTTA TRADE MARK CO. V/S M/S. VIDHANI TRADE MARKS CO.
5	854839	161934.	M/S. GOMTI FOOD PRODUCTS. V/S SHRI RAJESH GUPTA	M/S. ROMESH CHADHA & CO. V/S M/S. DELHI REGN. SERVICE.



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Fax no. 28032381

Name of Hearing Officer : **DR.**
B.C.RATHORE

(DEPUTY REGISTRAR)

Date: 14/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	882689	DEL-T-4801/95625	M/S. HANUMAN FOOD PRODUCTS. V/S. M/S. KANAHYA LAL SATISH KUMAR.	SHRI P.K. ARORA (ADV)(AGRA). V/S M/S. ARORA REGISTRIAON SERVICE. (PB).
2	800953	161853	M/S. VINKO AUTO INDUSTRIES LTD. V/S. M/S. ALASKA EXPORT.	M/S. ARORA REGISTRIAON SERVICE. (PB). V/S. M/S. SHRI KIRTHI AND CO. (CHENNAI)
3	878544	149371	M/S. A.A. AGRO. V/S. M/S. RADHIKA FOOD PRODUCTS.	M/S. WORLDWIDE REGISTRATION BBUREAU.(DELHI). V/S M/S. ARORA REGISTRIAON SERVICE. (PB).



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Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 24/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	718976	148419	M/S. K.S. INDUSTRIES. V/S. M/S. ASHWANI NUT BOLT INDUSTRIES.	M/S. MAHTTA & CO. (PB). V/S. M/S. ARORA REGISTRIAON SERVICE. (PB).
2	800953	163066	M/S. VINKO AUTO INDUSTRIES LTD. V/S. M/S. SHITAL FIBERS LTD.	M/S. ARORA REGISTRIAON SERVICE. (PB). V/S. M/S. BAJAJ REGISTRIAON SERVICE. (PB).
3	591853	DEL-T-2383/57589	M/S. JAI BHARAT RICE & GENERAL MILLS. V/S. M/S. SWAMI RICE MILLS.	M/S. ARORA REGISTRIAON SERVICE. (PB). V/S. M/S. DELHI REGISTRATION SERVICE. (DELHI)



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078.

Na

name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 26/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	673264	DEL-T-3139/60021	M/S. DEEPAK INDUSTRIES. V/S. M/S. AGGARWAL RUBBER MILLS.	MR. PAWAN KUMAR (DELHI). V/S. M/S. ARORA REGISTRAION SERVICE. (PB).
2	757587	DEL-T-5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. V/S. M/S. CLASSIC FASHION WEARS.	M/S. ARORA REGISTRAION SERVICE. (PB). V/S. SHRI P.K. ARORA. (AGRA)
3	803987	165672	M/S. GRACE FOODS LTD. V/S. M/S. RADHIKA FOOD PRODUCTS.	M/S.ANAND AND ANAND (DELHI). V/S. M/S. ARORA REGISTRAION SERVICE. (PB).
4	808960	128426	M/S. SACHDEVA & SONS RICE MILLS LTD. V/S. M/S NAV BHARAT TRADING CO.	M/S. ARORA REGISTRAION SERVICE. (PB). V/S. M/S. DELHI REGISTRATION SERVICE.(DELHI).



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 28/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	533058	DEL-T-13/50032	M/S. S.B. BROTHERS. V/S. M/S. SILKO SILK MILLS.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. R.K. DEWAN & CO. (MUMBAI).
2	837190	156547	M/S. PRAGATI RUBBER MILLS. V/S. M/S. PARAGON RUBBER INDUSTRIES.	M/S. ARJUN T. BHAGAT & CO. V/S. M/S. ARORA REGISTRATION SERVICE (PB)
3	575478	DT-4500/94484	M/S. BAVTREX EXPORT AND IMPORT GMBH. V/S. M/S. GTC INDUSTRIES LTD.	M/S. ANAND & ANAND (DELHI). V/S. M/S. R.K. DEWAN & CO. (MUMBAI).
4	591853	DEL-T-2417/57687	M/S. JAI BHARAT RICE & GENERAL MILLS. V/S. M/S. NARANG IMPEX PVT LTD.	M/S. ARORA REGISTRATION SERVICE. (PB). V/S. M/S. AMARJIT & ASSOCIATES. (DELHI)



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 11/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	854639	135214	M/S. SCAN LABORATOREIS PVT LTD V/S M/S. EASTERN MEDIKIT LTD	M/S. ROMESH CHADHA & CO. V/S M/S. MADAMSER & CO.
2	693503	T-5120/109624	M/S. SUNSTAR KABUSHIKI KAISHA. v/s M/S. HINDUSTAN LEVER LTD.	M/s. LALL LAHIRI & SALHOTRA. v/s M/S. ANAND & ANAND.



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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 13/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	804687	169104	M/S. TRIVENI WIRE INDUSTRY. V/S M/S. POLYCAB WIRES PVT LTD.	M/S. LOYAL REGISTRATION SERVICE. (DELHI). V/S. M/S. M.P. MIRCHANDANI & CO., (MUMBAI).



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MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
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Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 19/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	586463	DEL-T-4204/81565	M/S. EICHER GOODEARTH LTD. V/S M/S. MUSTANG ENTERPRISES.	M/S. THE ACME CO. (DELHI). V/S MS. USHA A CHANDRESEKHAR. (MUMBAI)



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Intellectual Property Office
Plot No.32, Sector – 14, Dwarka,
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 20/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	669765	DEL-T-3171/60079	SHRI. KEWAL KRISHAN KUMAR V/S. M/S. SAKHTI SUGAR LTD.	M/S. WORLDWIDE REGN. BUREAU (DELHI). V/S. M/S. MOHAN & ASSOCIATES. (CHENNAI).



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Fax No.28032381

Name of Hearing Officer :

**SHRI B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 27/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1252034	196482	M/S Gleneagles International Pte Ltd.,London v/s M/S Diageo Plc, Singapore	Amarjit & Associates,Delhi v/s Lall & Sethi, Delhi (Misc. Hearing)
2	763788	131309	M/S G.S.SALES CORPORATION, LUDHIANA	MADAMSER & CO. FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001 (Hearing on TM-5)
3	766785	138007	M/S Paragon Rubber Industries, Bangalore	V. GOPALAKRISHNA, 'SOUJANYA' #88,23 RD CROSS, 3 RD BLOCK(EAST), BANGALORE-560011 (Hearing on TM-5)
4	710519	4817/96829	THE H.D.LEE COMPANY, INC, USA	DE PENNING & DE PENNING, KOLKATA (Hearing on TM-5)
5	711326	138100	WHITE CONSOLIDATED INDUSTRIES,INC., USA	REMFY & SAGAR,GURGAON, NCR (Hearing on TM-5)
6	959994	129538	SUPER CASSETTES INDUSTRIES LTD, U.P.	R.K.DEWAN & COMPANY, MUMBAI (Hearing on TM-5)



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Name of Hearing Officer :

**SHRI B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 31/12/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	804693	112663	M/S. PARKASH BRASSWARE INDUSTRIES. V/S. M/S. PARBHAT SALES CORP.	M/S. MADAMSER & CO. (DELHI). V/S. M/S. PURI TRADE MARK CO. (PB).
2	852014	155013	M/S. K.R. INDUSTRIES. V/S. M/S. RAMDEV EXPORT.	M/S. MAHTTA & CO. (PB). V/S. M/S. RAMDEV EXPORTS. (AHMEDABAD.)
3	674361	DEL-T- 2414/57693	M/S. INDER SALES CORPN. V/S. M/S. ESS ESS KAY ENGINEERING CO LTD.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. INDIAN TRADE MARKS CO. (DELHI).



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Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 10/12/2012.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	552258	T-4802/96112	M/s. MOHAN MEAKIN LTD. V/s. M/s. GUINNESS UNITED DISTILLERS & VINTNERS BV.	M/s. ROMESH CHADHA & CO. (U.P.). V/S. M/s. LALL & SETHI. (DELHI).
2	638258	149348	M/s. DURGA TRADING CO. V/s. M/s. NAGAD NARYAN PAN HOUSE.	M/S. ROMESH CHADHA & CO. (U.P.) V/S. M/s. Y.J. TRIVEDI & CO.(GUJRAT).
3	663475	DEL-58327	M/s. JIVAN RAM & SONS. V/s. M/s. SRI GANESH RAM & CO.	SHARP TRADE MARK CO. (DELHI). V/s SHRI. V.VEERAGAGHAVAN (ADV)(CHENNAI).
4	773916	162026	M/s. HINDUSTAN LEVER LTD.	M/s. ANAND AND ANAND (DELHI)
5	785169	141473	M/s. URJA LIGHT CORPORATION. V/s. M/s. LARSEN & TOUBRO LTD	M/s. ASHOKA TRADE MARK CO. (DELHI). V/s M/S. ARJUN T. BHAGAT & CO.,(MUMBAI)
6	630376	DEL-T-2968	M/s. KUSUM ELECTRONICS. V/s. SHRI PRADIP KUMAR NANDLAL DHOOT.	M/S. MANGLA REGISTRATION SERVICE.(DELHI). V/s. M/S. R.K. DEWAN & CO. (DELHI).
7	762937	170855	M/s. AJAY STEEL INDUSTRIES. V/s. M/S. SANJAY AGENCIES.	SHRI . DEEPAK KUMAR (ADV)(DELHI). V/S M/s. PURI TRADE MARK CO.(PB)



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MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.
Fax no. 28032381

Name of Hearing Officer

:

SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 17/12/2012.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	800687	DEL-T-4400/91746	M/S.ASHOK PRAKASHAN. V/S. M/S. KRISHNA BOOK DEPOT.	M/S. VIJAY PALDALMIA (U.P.). V/S. SHRI P.K. ARORA.
2	745376	156517	M/s. PARAGON ELECTRIC CO. V/s. M/s. PARAGON RUBBER INDUSTRIES.	M/s. REMFRY & SAGAR (GURGAON). V/s SHRI. V.GOPALAKRISHNA (ADV)(BANGALORE.)
3	681616	DEL-T-4210/81567	M/S. USHA INTL TLD. V/S. M/S. OSRAM GESELLSCHAFT MIT BESCHRANKTER HAFTUNG.	M/S. BANSAL & BANSAL (NOIDA). V/S. M/S. REMFRY & SAGAR (GURGAON).
4	572110	DEL-T-4339/87691	M/S. SACHDEVA ENTERPRISES. V/S. M/S. VINKO AUTO INDUSTRIES LTD.	M/S. MAHTTA & CO (PUNJAB). V/S. M/S. VINKO AUTO INDUSTRIES LTD.
5	505795	DEL-T-2832/58821	M/S. SARIN & SARIN (INDIA). V/S. M/S. JAYANTIKA TEA CO. LTD.	SHRI SUBESH KUMAR AGARWAL (ADV) V/S. M/S. L.S. DAVAR & CO. (DELHI).
6	809462	168827	M/S. VICTORIA SALES CORP. V/S. M/S. CADBURY IRELAND LTD.	M/S. ACME CO. V/S. M/S. LALL & SETHI.



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NEW DELHI - 110 078.
Fax no. 28032381

Name of Hearing Officer

:

SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 26/12/2012.

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	700454	DEL-T-3178/60112	M/s. SURYA FOOD & AGRO PVT LTD. V/s. M/s. USHODYA ENTERPRISES LTD.	M/s. MANMOHAN SINGH ASSOCIATES. V/s. M/s. USHODYA ENTERPRISES LTD.
2	892329	188721	M/S. BENSEN POLYMERS LTD. V/S. M/S. BPL LTD.	M/S. THE APEX CO. (DELHI). V/S. M/S. DEPENNING & DEPENNING. (GURGAON).
3	811931	152015	M/s. THE MATADOR FOAM PVT. LTD. V/s. M/s. BAID ROTOMOULDERS PVT. LTD.	M/s. VERMAJI & CO. (KANPUR). V/s. MR. G.D. BANSAL (ADVOCATE)(RAJ.)
4	809016	162204	M/S. SBL LTD. V/S. M/S. BIDDLE SAWYER LTD.	M/S. PURI & PURI.(DELHI). V/S. M/S. SUSHANT M. SINGH & ASSOCIATES.